Annexure-1

Name of the Corporate Debtor:- Oracle Home Textile Limited

Date of Commencement of liquidation:-30-04-2024

List of Stakeholders (REVISED) as on 13.05.2025

	List of Secured Finacial Creditors											(Amount in Rupee)				
Sl No	Name of Creditor	Details of Claim received		Details of claim admitted							Amount of Continge	Amount of any mutual	Amount of Claim Rejected	Amount of Claim Under	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Whethe r Securit y Interest Relinqu ished? (Yes/N O)	Details of Security Interest	Amount covered by Guarantee	% of share in total amount of claims admitted	nt Claim	n dues,that may be set off		Verificatio n		
(Jnion Bank of India including Andhra Bank Claim)	30/05/2024 (revised 15- 06-2024)	1,68,24,58,565.71	1,57,14,48,331.80	Secured FC	1,57,14,48,331.80	YES	by way of First Charge and Hypothecation of Raw Materiak, work in progress, Finished Goods, Book Debts and other current assets (present and Future of the Company and by way of equitable mortgage of Unit No 216 & 217, 2nd floor (830 Sq ft of built area each) at Creative Industrial Center 12 N M Joshi Marg, Mumbai and extension of mortgage over Land & building, Plant & Machinery situated at GIDC, Sarigam, Valsad ,Gujarat and also mortgage of Flat owned by a director of the co and one office unit owned by related party as collateral security.		87.53	0	0	11,10,10,233.91		FC at the time of filing claim , had not reliquished their security interest in the liquidation estate an hence were not made a member of the Stakeholders Consultation Committee. Subsequently vide ther email dated 26-07-2024, they have relinquished their security interets in favour of the liquidation estate and as such they have been made a member of SCC with proportionate voting right.	
F F F F F F F F F F F F F F F F F F F	IDFC Bank Ltd.	30/05/2024	6,99,125.00	6,99,125.00	Secured FC	6,99,125.00	YES	a security over specific asset (Vehicles- Sunny XL CVT bearing Registration no- GJ15CD4590 and Ford EcoSport 1.5P Titanium bearing Registration No. MH01BY4590)	0	0.04	0	0	-		HDFC Bank Ltd, having exclusive charge on two motor vehicles of CD had not relinquished their security interest in favour of the Liquidation Estate. However, they have not realized the assets within the statutory time limit of 180 days in terms of regulation 21 A(2) of LP regulations and as such the assets have now become part of Liquidati Estate in terms of regulation 21 A(3 of LP regulations which read as " <i>Where a secured creditor fails to comply with sub-regulation (2), th asset, which is subject to security interest, shall become part of the liquidation estate.</i> " In view of the same, they have become a member of the SCC and as such the Stakeholders Consultation Committee has been reconstituted on 16.12.2024 by Liquidator.	
s	SUB-TOTAL		1,68,31,57,690.71	1,57,21,47,456.80		1,57,21,47,456.80			1,57,14,48,331.80	87.57			11,10,10,233.91			